

CAUSE LIST OF THE COURT OF **SRI. VINAYAK MAYANNAVAR.**, PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 28.05.2021

MORNING SESSION	AFTERNOON SESSION
HEARING	HEARING
1. OS 48/2000	16. CC 358/2010
2. OS 148/2008	17. CC 931/2010
3. OS 212/2009	18. CC 1367/2011
4. OS 58/2010	19. CC 293/2012
5. OS 82/2010	20. CC 294/2012
6. OS 232/2010	21. CC 323/2012
7. OS 52/2013	22. CC 336/2012
8. OS 158/2013	23. CC 399/2012
9. OS 304/2015	24. CC 1057/2012
10. Misc 12/2017	25. CC 1078/2012
11. CC 384/2006	26. CC 25/2013
12. CC 541/2009	27. CC 525/2013
13. CC 954/2009	28. CC 1077/2013
14. CC 251/2010	29. CC 1110/2013
15. CC 356/2010	30. CC 1207/2013

Hosakote

Dated:- 27.05.2021

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **28.05.2021**

MORNING SESSION	AFTERNOON SESSION
HEARING	HEARING
1. OS 167/2009	16. OS 89/2019
2. OS 77/2013	17. OS 153/2019
3. OS 37/2014	18. OS 26/2020
4. OS 321/2014	19. OS 269/2020
5. OS 365/2014	20. OS 275/2020
6. OS 23/2015	21. OS 294/2020
7. OS 101/2016	22. OS 33/2021
8. OS 341/2016	23. OS 97/2021
9. OS 25/2017	24. OS 105/2021
10. OS 179/2017	25. FDP 6/2018
11. OS 219/2017	26. CC 40/2007
12. OS 271/2017	27. CC 191/2016
13. OS 235/2018	28. CC 1139/2020
14. OS 3/2019	
15. OS 7/2019	
	ORDERS
	29. OS 295/2012
	JUDGMENT
	30. CC 1019/2009

Hosakote
27.05.2021

Addl. Civil Judge & JMFC.,
Hosakote

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